

(c) Yes.

(d) Categories of Signal and Telecommunication Department for whom recommendations have been made by the Uniforms Committee, have been listed in the statement laid on the Table of the House. [Placed in Library. See No. LT-874/171]. Necessary action on the recommendations will be processed when a decision is taken on the report.

**Shortage of Coal in Kerala**

7426. SHRIMATI BHARGAVI THAN-KAPPAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the quota of coal for the State of Kerala has been reduced resulting in the shortage of fuel throughout the State;

(b) if so, the reasons therefor;

(c) whether Government have received any representations pleading for an increase in the quota of coal for the State; and

(d) if so, the action being taken by Government in this regard?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) and (b). Except for the Cement industry in the State, there has been no reduction in the quota for movement of coal to Kerala during 1971. The quota of cement industry was reduced by the sponsoring authority viz. the Directorate General of Technical Development (Cement Directorate) from 720 wagons in 1970 to 384 wagons in 1971.

(c) No.

(d) Does not arise.

**Deterioration in the Quality of Tractors Manufactured by Escorts**

7427. SHRI C. CHITTIBABU: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether his Ministry have received complaints regarding the deteriorating quality of Escorts tractors produced in India; and

(b) if so, action Government propose to take on the complaints?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA):

(a) No, Sir.

(b) Does not arise.

**Supply of Raw Materials to Bogus Firms in U.P.**

7428. SHRI C. CHITTIBABU :  
SHRI PRABHUDAS PATEL :  
SHRI P. GANGADEB :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether a major racket involving supply of iron, steel and other raw materials to bogus small-scale industries in Uttar Pradesh has been unearthed recently by the Directorate of Industries, U.P.;

(b) if so, the action taken against those responsible for the supply of such materials to bogus firms; and

(c) whether a Committee was set up by the Directorate of Industries, U.P. following the visit of the Iron and Steel Controller who had made adverse remarks about the supply of raw materials to small scale units, if so, the findings of the Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):

(a) No, Sir. Some firms in Agra have been found to have booked wrong and inflated indents of their demands of iron and steel materials.

(b) All such wrong indents have been cancelled and no supply has been made against them.

(c) An Officer was appointed by the Director of Industries, U.P. to investigate the real demands of such units and the results of the enquiry is given in (a) and (b) above.